

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP NO.102/2004 IN  
OA 922/2003

New Delhi this the 18th day of March, 2004

Hon'ble Shri Kuldip Singh, Member (J)  
Hon'ble Shri S.A.Singh, Member (A)

Mr.Madan Pal,  
S/o Late Shri Amar Singh,  
R/o Village & P.O.Bhuapur,  
Distt.Faridabad, Haryana. .... Applicant

(By Advocate: Shri Deepak Kumar Vijay)

Versus

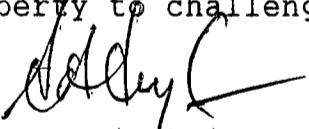
1. V.Ram Kumar,  
Deputy Director of Printing,  
Directorate of Printing,  
Minstry of Urban Development,  
312-B, Nirman Bhawan,  
New Delhi.
2. Amitabh Day,  
Manager, Govt. of India Press,  
Faridabad.

.... Respondents

O R D E R (ORAL)

By Shri Kuldeep Singh:

Respondents vide order dated 02.12.2003 has complied with the direction given by the Tribunal. We find that there is no good ground to issue show cause notice. Accordingly, C.P.is dismissed. However, the applicant is at liberty to challenge the said order in accordance with law.

  
( S.A. Singh )  
Member (A)

  
( Kuldip Singh )  
Member (J)

/kdr/